

DIVISION BENCH  
COURT - II

**O-228**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/302(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> NOVEMBER, 2022, 02:00 P.M**

IN THE MATTER OF	SUDHA BAGRODIA HUF VS KAILASHPATI VINIMAY PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Counsel/Authorised Representative appeared physically/through video conference:**

For petitioners : Mr. Sajeve Deora, Adv.  
Mr. Sourojit Dasgupta, Adv.  
Mr. Souvik Mazumdar, Adv.  
Md. Shehabuddin, Adv.

For R-1, R-4 & R-5 : Mr. Joy Saha, Sr. Adv.  
Mr. Mrigank Kejriwal, Adv.

**ORDER**

1. Ld. Counsel for the petitioners present. Ld. Senior Counsel along with Ld. Counsel for R-1, R-4 and R-5 present.
2. Reply affidavit be filed within one week with advance copy served on the Ld. Counsel-on-Record for the petitioners. Rejoinder, if any, be filed within 10 days thereafter with advance copy served on the Ld. Counsel-on-Record for the respondents.
3. Post this matter on **19/12/2022**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**